

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II**

SPECIAL BENCH(Video Conference)

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 30.07.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.59 /2020 in CP(IB) No.526/7/HDB/2018
NAME OF THE COMPANY	CTV Networks Pvt Ltd
NAME OF THE PETITIONER(S)	Helpage Finlease Ltd
NAME OF THE RESPONDENT(S)	CTV Networks Pvt Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

No one appeared for Petitioner.

Learned Counsel for R2 appeared via video conference. He submitted that matter has been settled.

Matter to appear for further consideration on 12.08.2021.

-sdh-

MEMBER (T)

Syamala

-sdh-

MEMBER(J)